

The activities under NSS include non-formal education, literacy, improvement of environment, economic development, and family and child-care. It has been decided to expand the coverage of students under NSS to 4.00 lakhs by the end of the Fifth Five Year Plan, to extend it to institutions at the +2 stage and to step up the involvement of women in the programme. Efforts are being made to bring about qualitative improvement in the programme through better orientation and training of teachers and students and by more careful monitoring.

भारतीय कृषि अनुसन्धान परिषद द्वारा चिरायता के विषय में अनुसन्धान

*624. श्री रीत लाल प्रसाद वर्मा : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय कृषि अनुसन्धान परिषद चिरायता के विषय में कोई अनुसन्धान कर रही है ; और

(ख) यदि हां, तो किये जा रहे अनुसन्धान कार्य का स्वरूप क्या है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) नहीं, श्रीमान ।

(ख) प्रश्न पैदा नहीं होता ।

Sales of Plots by Colonizers in Trans-Yamuna Area, Delhi

4582. SHRI DURGA CHAND: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that Puran Sales Corporation in Patparganj of trans-Yamuna area in Delhi, and other colonizers of the area have collected huge amount as earnest money during 1974-75 for the sale of residential plots in this area but they neither provided land to the purchasers nor have undertaken re-

gistration of transfer of these plots; if so, details thereof; and

(b) whether Government propose to conduct an enquiry against all these unscrupulous and unauthorized land dealers and colonizers who have defrauded and cheated hundreds of poor persons; if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No such complaints have been received against Puran Sales Corporation. However, on certain complaints having been received from the Delhi Development Authority regarding sale of land by agriculturists of Patparganj and Khichripur areas, Police have registered cases, which are presently under investigation by them.

(b) Does not arise.

Sale of Fertilizer to M/s. Ratnagiri Zilla S/K Vikri Sangh Limited, Ratnagiri

4583. SHRI BAPUSAHEB PARULKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the West Zonal Office (Bombay Office) of Food Corporation of India sold fertilizers worth Rs. 8,36,000 during the period 31st May, 1975 to 24th February, 1976 to M/s. Ratnagiri Zilla S/K Vikri Sangh Limited Rajasthan;

(b) if so, whether the said fertilizer never reached the office of M/s. Ratnagiri Zilla S/K Vikri Sangh and the said fertiliser was sold in black market unauthorisedly; and

(c) whether Government propose to institute an enquiry in the said matter to find out the truth and punish the guilty, if any?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a): Yes, Sir. Food Corporation of India, Bombay sold 966 tonnes of sub-standard ferti-

lisers valued at Rs. 8,36,000 during May, 1975 to February, 1976 to M/s. Ratnagiri Zilla S/K Vikri Sangh Limited.

(b) According to the report received from the Government of Maharashtra Ratnagiri Zilla Parishad investigated into the matter and as per the investigation report the Sangh was permitted by the State Government to use the aforesaid sub-standard fertilisers, for making mixtures by M/s. Ketan Fertilizers, 94, Surat Street, Bombay. These mixtures were sold in the State of Maharashtra, although not in Ratnagiri Zilla. The Sangh earned a commission of Rs. 20 per tonne in this transaction.

(c) On receipt of complaint about irregularities of this Sangh, Food Corporation of India and the State Government were requested to look into the matter and furnish their reports. As per the report received from Food

Corporation of India the matter is under investigation, so far as the supply by F.C.I. is concerned. The reply of the State Government is still awaited.

Licences for Sugar Industries in Gujarat

4584. SHRI AHSAN JAFRI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state whether six licences have been issued to start sugar industries in Gujarat by co-operative societies and if so, what are the dates of such issues and what is the progress?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Yes, Sir.

A statement showing the dates of licences and the progress thereof is attached.

Statement

Licences pending implementation issued to cooperative societies in Gujarat State.

S. No.	Name of the factory	Date of licence	Date of placing order for plant and machinery	Progress regarding licence
1	2	3	4	5
1	Shri Valeed Sahakari Khand Udyog Mandi Ltd., Bulsar Distt. Bulsar.	5-1-77	7-7-76	Orders for plant and machinery have been placed with the Triveni Engineering Works (U.P.). The factory is expected to start crushing during 1977-78 season.
2	Shri Sayan Vibhag Sahakari Khand Udyog Mandi Ltd., Sayan Distt. Surat.	29-12-76	3-1-76	Orders for plant and machinery have been placed with the Indian Sugar & Genl. Engg. Works Yamunanagar (Haryana). The factory is expected to start crushing during 1977-78 season.
3	Shri Talala Taluka Sahakari Khand Udyog Mandi Ltd., Talala Distt. Junagadh	4-11-70	4-2-76	Orders for plant and machinery have been placed with the M/s. Engg. Projects (India) Limited. The factory is expected to start crushing during 1977-78 season.